

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/06/2017 AT 02.30 PM

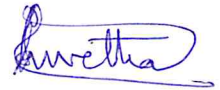
PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/148/ (IB)/2017  
NAME OF THE PETITIONER(S) : POONAM ENTERPRISES  
NAME OF THE RESPONDENT(S) : SESHASAYEE PAPER & BOARD LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

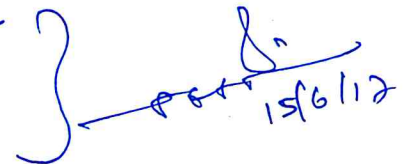
① TK BHASKAR  
VIKRAM P. JAIN  
SHWETHA VASUDEVAN

COUNSEL FOR THE  
RESPONDENT



② M.A. Nudimannan  
Advocate

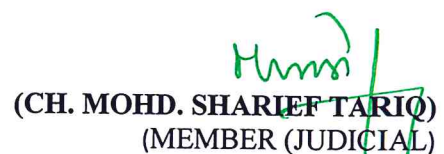
Counsel for the  
Petitioner

  
15/6/17

**ORDER**

Both the counsels representing the parties present. Counsel for Respondent submitted that they have made an offer for settlement of the outstanding debt. Counsel for petitioner stated that he has to get instructions from his client and prayed time. Counsel for Respondent stated that the offer of settlement shall be without prejudice to their rights and contentions. Matter is posted for further hearing. Put up on **21.06.2017** at **02.30 P.M.**

S. Vijayaraghavan  
(S.VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

  
(CH. MOHD. SHARIEF TARIQ)  
(MEMBER (JUDICIAL))